

ently about 26.5 million cubic metres per day of associated gas is being produced from Bombay High field. A part of this gas is being transported to Uran through the Bombay High-Uran Pipeline and to Hazira through the connecting pipeline from Bombay High-Uran to South Bassein. The gas so transported is used for various industrial purposes.

(c) and (d). A new pipeline is being installed to link Heera fields in 1990-91. In addition, other pipelines and allied facilities are being planned for compression and transportation of gas from offshore production facilities to onshore terminals.

**Report of Panel on Westland Helicopters**

\*757. SHRI GANGA CHARAN  
LODHI:  
SHRI PARASRAM BHARD-  
WAJ:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the panel of experts set up on operational and safety aspects of Westland Helicopters has submitted its report;

(b) if so, the findings thereof; and

(c) the steps taken by Government thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). Yes, Sir. The report is under examination.

[*Translation*]

**Central Assistance to Anpara 'B' Project of U. P.**

\*758. SHRISANTOSH KUMAR GANG-  
WAR: Will the Minister of ENERGY be

pleased to state:

(a) whether Union government have received any request from the Government of Uttar Pradesh for financial assistance for Anpara 'B' project;

(b) if so, the nature and extent thereof; and

(c) the reaction of Union Government thereto?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The Uttar Pradesh Government has suggested the following alternatives to be considered for the implementation of Anpara 'B' Thermal Project:-

(i) The Government of India should provide special central assistance in order to cover the entire expenditure on the project for the next two years;

(ii) The project might be taken over by the National Thermal Power Corporation (NTPC) but implementation of the project should continue to be done by the staff of the U.P. State Electricity Board presently engaged on the projects.

(iii) The project may be executed as a joint sector project of the State Government and the Government of India as has been done in case of Tehri Hydro-electric Project.

In view of the various administrative and technical difficulties involved in the taking up this project in the Central/Joint Sector, it has been indicated to the State authorities that the project should continue to be imple-